

been able to mobilise in the work of National Extension Service Blocks which were inaugurated on the 2nd of October, 1953;

(b) what is the target fixed for each State in this respect for the period of Plan; and

(c) which of the States have been able to organise and man all the National Extension Service Blocks organisations with suitable workers at all levels?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) to (c). A statement is placed on the Table of the House. [See Appendix IV, annexure No. 56.]

Shri S. N. Das: May I know the number of training centres that have been started in the States and their capacity for training?

Shri Hathi: There are 34 training centres. The annual outturn will be about 4,500 village level workers trained.

Shri S. N. Das: May I know the source from which instructors are being recruited for these training centres, and whether they are qualified and up to the mark?

Shri Hathi: The recruitment is generally done by the State Governments concerned. They generally take people from co-operative organisations and from the Revenue Department. They also take some fresh recruits who have an agricultural background.

Shri S. N. Das: Out of the total number of village level workers that have been made available to the various States, may I know how many village level workers have been trained up to the mark? Or is it the case that they have been selected from some Departments of the Government?

Shri Hathi: Some of them are selected from the Department. Some of them are recruits who are sent for training.

Shrimati Sushama Sen: May I know if South Bhagalpur comes under the National Extension Service and if the villagers there will get chances of receiving training?

Shri Hathi: I would require notice for that.

Shri B. K. Das: May I know whether in the centres in which no village level worker has been appointed no work has been started. For instance, in West Bengal no village level worker has been appointed, although the target is mentioned as 700 workers. Do I take it that no work has been started there?

Shri Hathi: No. That is not the position. The trained workers are not there; that is all.

Shri Muniswamy: May I know the total amount actually spent so far by these national extension service blocks?

Shri Hathi: There are about 190 blocks selected this year and for each block the expenditure is Rs. 7½ lakhs for three years.

MAHATMA GANDHI Samadhi

*942. **Shri S. N. Das:** (a) Will the Minister of Works, Housing and Supply be pleased to state whether Government have since approved the design prepared by the Gandhi Memorial Designs Committee?

(b) What further progress has been made in this matter?

The Minister of Works, Housing and Supply (Sardar Swaran Singh): (a) Not yet, Sir.

(b) It has been decided to seek the advice of some experts, before the matter is further considered.

Shri S. N. Das: May I know the number of foreign architects who have been consulted in this connection so far?

Sardar Swaran Singh: Not many. I think that just one architect was consulted at one stage, but his proposals were not approved.

Mr. Speaker: Question No. 943—
Shri S. N. Mishra. (*After a pause*)
Next question—Dr. Ram Subhag
Singh.

श्री राम सुभग सिंह : मिश्र जी बोलिए ।

Shri S. N. Mishra rose—

Mr. Speaker: He is too late. His question will be taken up after the whole round is over.

INDIAN IMMIGRATION TO PHILIPPINES

*944. **Dr. Ram Subhag Singh:** Will the **Prime Minister** be pleased to state:

(a) whether it is a fact that the Philippines Government have lifted the ban on Indian immigration; and

(b) if so, whether any annual quota has been fixed for the free entry of Indians into Philippines?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): (a) Yes.

(b) The annual quota has been fixed at 50 persons.

Dr. Ram Subhag Singh: Since when have Indians been allowed to enter into Philippines? When was this order passed?

Shri Sadath Ali Khan: In October this year.

Dr. Ram Subhag Singh: Has any Indian availed of this opportunity?

Shri Sadath Ali Khan: I require notice.

Shri G. P. Sinha: How many countries in Asia have imposed restrictions on the entry of Indians in their countries?

Shri Sadath Ali Khan: This question is about Philippines only.

RIVER VALLEY PROJECTS

*945. **Shri V. P. Nayar:** Will the **Minister of Irrigation and Power** be pleased to state:

(a) the areas of submergence (of water) in Hirakud, Damodar Valley and Bhakra-Nangal Projects; and

(b) whether the tree growth in the areas had been removed before the present submerged areas were filled up by water?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) Hirakud Dam Project:

1,82,598.17 acres at 630 contour level.

Damodar Valley Project:

The area of submergence by the Tilaiya, Konar, Maithon and Panchet Hill reservoirs and Bokaro Barrage will be 72314 acres.

Bhakra-Nangal Project:

38,000 acres.

(b) Hirakud Dam Project/Bhakra-Nangal Project:

Since the reservoir area has not yet been filled with water, the question of removal of tree growth does not arise at the present stage. This will be attended to before the area is submerged.

Damodar Valley Project:

The trees in the Tilaiya reservoir area were removed as far as possible before submergence. All trees in the Bokaro Barrage area had also been removed before submergence. The trees in the Konar reservoir are being removed. Maithon and Panchet Hill are still under construction and the question of removal of trees does not arise at the present stage.

Shri V. P. Nayar: Is it not a fact that the opinion of experts in inland fisheries was not ascertained before the schemes for dams were finalised?

Shri Hathi: I do not know how this question arises. The question before us relates to submerged areas and tree growth.

Shri V. P. Nayar: May I put another question, Sir? Are Government aware that if the tree growth is not removed from the areas submerged, fish cannot be reared in such areas?

Shri Hathi: I will require notice, Sir.